## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appointed during in the control of the control of

IA NO. 1685 OF 2018 IN DFR NO. 4578 OF 2018

Dated: 10<sup>th</sup> December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Yarganvi Solar Power Project LLP & Anr. ....Appellant(s)

Vs.

Hubli Electricity Supply Company Limited & ...Respondent(s)

Anr.

Counsel for the Appellant(s) : Mr. Shubharanshu Padhi

Mr. Ashish Yadav

Counsel for the Respondent(s) : -

## <u>ORDER</u>

<u>IA NO. 1685 OF 2018</u> (Appl. for Urgent Listing)

Issue notice to the Respondents returnable on 17.12.2018. Dasti, in addition is permitted.

List the matter on <u>17.12.2018.</u>

(S.D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

Pr/js